

support measures. Besides, research efforts are intensified on various pulse crops to develop high yielding short duration photo-insensitive pest-resistant varieties suitable for various farming systems.

World Bank Assistance for foodgrains storage capacity

3177. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government have sought financial assistance from the World Bank for setting up additional foodgrains storage capacity;

(b) if so, the assistance asked for; and

(c) the proposed additional storage capacity envisaged ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K. P. SINGH DEO) : (a) to (c). Assistance has been sought from the World Bank for a foodgrain storage project with an estimated cost of Rs. 373.85 crores. The project envisages creation of 5.39 million tonnes of storage capacity. The reaction of the World Bank is awaited.

Fish Farmers Development Agencies in M. P.

3178. KUMARI PUSHPA DEVI : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of Fish Farmers Development Agencies set up in Madhya Pradesh;

(b) the steps taken by these agencies for increasing fish production so far; and

(c) the results achieved from these steps so far?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) Fish Farmers Development Agencies (FFDA) have been set up in 9 district in Madhya Pradesh.

(b) Some of the important steps taken by these agencies for increasing fish production are as follows :

(i) These agencies arrange long term lease of public water bodies to the trained Fish Farmers for taking up fish farming in these water bodies;

(ii) these Agencies arrange Financial assistance to the fish farmers in the form of subsidy for pond development and first year input such as fish feed, seed and fertiliser and loan through Institutional Finance;

(iii) these agencies arrange training in modern techniques of fish farming to the selected fish farmers; and

(iv) arrange other necessary assistance in the form of extension support and guidance.

(c) These agencies in Madhya Pradesh have so far covered a water area of 22048ha. under intensive fish farming and imparted training to 7932 nos. of fish farmers till July, 1985. Besides, an amount of Rs.168.97 lakhs has been sanctioned by the participating Banks and an amount of subsidy of Rs. 39.6 lakhs has been released by these FFDA's till July, 1985.

[Translation]

Construction of 356 Flats under SFS in Pashchimpuri, New Delhi

3179. SHRI BANWARI LAL BAIRWA : Will the Minister of URBAN DEVELOPMENT be pleased to state.

(a) whether D.D.A. has decided to construct 356 flats under the Self-Financing Scheme on the vacant piece of land in Pocket-3, Pashchimpuri, New Delhi-63 within 1 and half years (by the end of 1986);

(b) if so, whether it is a fact that no construction work has yet been started under this scheme and the reasons therefor; and

(c) the future of the Buddha Vihar and other plots of land in this area which were allotted by DDA on licence fee basis in 1982?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes, Sir, There is however, no stipulation of their completion in $1\frac{1}{2}$ years.

(b) The soil testing has already been done and the sample (test) piles are under testing. However, after finalisation of foundation details, the work will be taken up.

(c) In this pocket, a small price of land is under unauthorised occupation of Budh Vihar and one plote of 125 Sq. yds has been given on license fee temporarily for coal depot. Their shifting elsewhere is inter-connected with the implementation of the scheme referred to in (a) above.

[English]

Report of Committee on Single Window Service Scheme

3180. SHRI C. SAMBU : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have appointed a Committee to conduct a study on the single window service scheme for the benefit of the farming community of Andhra Pradesh;

(b) if, so whether the Committee has since submitted the report;

(c) if so, details of the report; and

(d) the steps taken to accord sanction to the proposal ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA): (a) Yes Sir. The Government of India have constituted a Committee in August, 1985 to study the various aspects of the proposal of Government of Andhra Pradesh for integration of short-term and long term cooperative credit structures in the State.

(b) The Committee has not submitted its report.

(c) and (d). Do not arise.

Allotment of flats of Motia Khan under Self Financing Scheme

3181. SHRI CHINTAMANI JENA: Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the allottees of Motia Khan Self Financing Scheme has deposited 90 per cent of price of the flats;

(b) if so, the reasons for not making the specific allotment and possession of flats; and

(c) how DDA proposes to compensate the allottees for the amount already deposited ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) The allocatees of Category II flats were required to pay 90 per cent of the estimated cost of the flats by 3.3.84 and 10.10.84. The recovery of 2nd, 3rd and 4th instalments from category-III flat allocatees has been deferred.

(b) Draw for specific number will be held only after the flats are completed and become fit for occupation, Category II flats are likely to be ready by March, 1986. the delay is on account of the Contractor having gone to the Court of Law and obtained a stay. Construction of Category-III flats has not been undertaken due to various constraints.

(c) Allocatees will be paid interest @ 7 per cent per annum on the registration deposit for the period beyond 30 months from the date of allocation and @ 10 per cent per annum for the period beyond 36 months of the allocation.

Institutes under C.I.F.T. in Kerala

3182. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of institutes functioning in Kerala under Central Institutes of Fisheries Technology (C.I.F.T) and their location;

(b) whether these institutions are restricted to research in fish technology or whether